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Title: Request to establish a new Indian Reserve Battalion of Police at Harpanahalli in Davangere Parliamentary Constituency.

SHRI G.M. SIDDESHWAR (DAVANAGERE): Hon. Chairperson, Sir, I would like to draw the attention of the hon. Minister of Home Affairs, through you, towards the need to establish a new Indian Reserve Battalion at Harpanahalli in Davangere Parliamentary Constituency in Karnataka.

The Karnataka State Reserve Police is playing an important role in the maintenance of law and order in the State of Karnataka. The present strength of 11 KSRP Battalions in the State is insufficient to tackle the law and order problem, if it arises, and curb naxal and terrorist activities. Therefore, the Karnataka Government had requested for one more Indian Reserve Battalion at Harpanahalli in Davangere Parliamentary Constituency.

As per the above proposal, the battalion will be having headquarters at Harpanahalli in Davangere, which is my Parliamentary Constituency and is a communally sensitive place where serious communal riots have taken place in the past.

The said proposal is pending with the Ministry of Home Affairs since September 2016. Our hon. Chief Minister had also written several letters to the hon. Minister of Home Affairs, but the proposal is still pending.

Keeping the above in view, I would urge upon the Union Government, through you, to kindly consider the proposal of the State

Government of Karnataka for establishment of a new Indian Reserve Battalion at Harpanahalli in Davangere Parliamentary Constituency at the earliest.

Thank you.